

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General camp at Jammu)

Subject: Listing of old cases.

ORDER

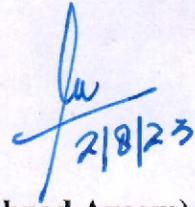
No.: 838 of 2023/RG

Dated: 02.08.2023

In order to reduce the pendency of old cases in the High Court, Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, has been pleased to direct as under:

1. In order to weed out the infructuous cases, at first instance the Advocates are requested to furnish the list of infructuous cases which are 20 years old and are above.
2. The 20 years and above old cases listed in the month of September, 2023 or thereafter, shall be listed after 15th of August, 2023 and be taken up for hearing with the consent of parties/counsels by seeking advancement of date of hearing, wherever needed.
3. The list of aforesaid old cases shall be notified to the parties/counsels by the respective Registrar (Judicial) by issuing a appropriate Notifications.
4. These old cases shall continue to remain in the cause list, till disposal by the appropriate Bench.
5. These old cases shall be placed above other cases in terms of chronology and given priority for disposal.

By Order.


2/8/23

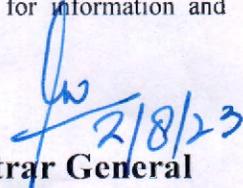
(Shahzad Azeem)
Registrar General

No. 34009-35RG/NG

Dated: 02.08.2023

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Jammu;
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
6. Registrar IT (Computers), High Court of J&K and Ladakh, Jammu;
.....for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
8. In-charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.
9. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
10. Order Book.


2/8/23
Registrar General